

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A./62/01218/2020

This the 12th day of **March**, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Aabid Rashid (Aged 29 years) S/o Ab. Rashid, R/o Devbug Kunzer, District Baramulla.
2. Syed Mudasir (Aged: 28 years) S/o Syed Shamsudin, R/o Ferozpora Tangmarg, District Baramulla.

.....Applicants

(Advocate: Mr. Tawheed Ahmad)

Versus

1. Union Territory of J&K through Principal Secretary to Govt. Animal/Sheep Husbandry Department, Civil Secretariat, Jammu/Srinagar.
2. Director Animal/Sheep Husbandry Department, J&K, Jammu.
3. District Sheep Husbandry Officer, Baramulla..
4. Under Secretary to Govt. Animal/Sheep Husbandry Department, Jammu.

.....Respondents

(Advocate:- Mr. Amit Gupta, A.A.G.)

ORDER [ORAL]

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

At the outset, learned counsel for the applicants has submitted that this T.A. may be dismissed as withdrawn. Learned counsel for the respondents has no objection to the prayer of applicants' counsel.

2. In view of the submission made by the applicant's counsel, T.A. is dismissed as withdrawn

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/